


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|-------------------|---|
| CP 95/16 | TP 55/17 | Admission | 433(e)/ 433(f) | Oriental Bank of Commerce Vs Falcon Tyres Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------------|--|
| | M. MOHAMMED IBRAHIM. 9845405248 | Oriental Bank of Commerce |  17.7.17 |

Junior counsel for petitioner Bank is present. So far, the petitioner Bank has not complied the relevant provisions of I&B Code even though the matter is listed from time to time.

List it for further consideration on 21.07.2017.


MEMBER (J)


MEMBER (T)